

दें जिससे कि हमारी सवाल पूछने की कठिनाई दूर हो सके ।

SHRI VAYALAR RAVI: Being in the opposition I am very happy if this kind of a thing takes place. I am very happy about restoring certain things. But, I wish to say this. Just now the Questions are over. There are Papers to be Laid on the Table. Then there is the Calling Attention Motion. Then only the "Zero Hour" will come. No one should go on interrupting in the middle and make speeches. It is not in order and it is not covered by the rules of the House. I want to help you. It is more a problem for the Chair.

MR. SPEAKER: You are quite right but you must apply it to yourself also!

12.42 hrs.

PAPERS LAID ON THE TABLE

PAPERS UNDER COMPANIES ACT, A STATEMENT AND ANNUAL REPORT OF THE CENTRAL SILK BOARD FOR 1975-76

THE MINISTER OF COMMERCE AND CIVIL SUPPLIES AND CO-OPERATION (SHRI MOHAN DHARIA):

I beg to lay on the Table—

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) (a) Review by the Government on the working of the National Textile Corporation Limited, New Delhi, for the year 1974-75.

(b) Annual Report of the National Textile Corporation Limited, New Delhi, for the year 1974-75 along with the Audited Accounts and the comments of the Comptroller and Auditor General

thereon. [*Placed in Library. See No. LT—788/77*].

(ii) (a) Review by the Government on the working of the Export Credit and Guarantee Corporation Limited, Bombay, for the year 1975.

(b) Annual Report of the Export Credit and Guarantee Corporation Limited, Bombay, for the year 1975 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [*Placed in Library. See No. LT—989/77*].

(2) Two statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at item (1) above. [*Placed in Library. See No. LT—989/77*].

(3) A copy of the Annual Report (Hindi and English versions) of the Central Silk Board for the year 1975-76, under section 12A of the Central Silk Board Act, 1948. [*Placed in Library. See No. LT—790/77*].

NOTIFICATIONS UNDER CUSTOMS ACT.

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under section 159 of the Customs Act, 1962:—

(i) G.S.R. 838 published in Gazette of India dated the 2nd July, 1977, together with an explanatory memorandum.

(ii) G.S.R. 895 published in Gazette of India dated the 9th July, 1977 together with an explanatory memorandum.

(iii) G.S.R. 896 to 898 published in Gazette of India dated the 9th July, 1977 together with an explanatory memorandum. [*Placed in Library. See No. LT—791/77*].